

File No. 1-12/Standards/SP(Sweets Confectionery)-13/FSSAI-2018  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Regulation division)  
**FDA Bhawan, Kotla Road, New Delhi-110 002**

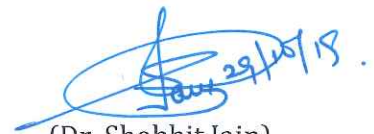
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Dated, the      October, 2019

**Subject: Direction under 16 (5) of Food Safety and Standards Act, 2006 regarding operationalisation of Food Safety and Standards (Food Products Standards and Food Additives) amendment Regulations, 2019.**

In exercise of the power conferred under section 92 of the Food Safety and Standards Act 2006, FSSAI has framed draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2019 related to revision of standards of Honey w.r.t. parameters Pollen count, Specific marker for Rice Syrup (SMR), Trace marker for Rice Syrup (TMR) and Foreign oligosaccharides (copy enclosed)

2. The draft regulations are in the process of being notified and the process of draft notification, consideration of comments, if any that may be received thereon and the finalization of these regulations are likely to take some time. Meanwhile, to address the issue of the food business operators to comply with the present standard of honey with respect to the said parameters, it has been decided to operationalise these regulations with immediate effect.
3. This issues with the approval of the competent authority in exercise of the power vested with Food Safety and Standards Authority of India under Section 16 (5) read with 18(2) (d) of Food Safety and Standards Act, 2006.



(Dr. Shobhit Jain)  
Executive Director (Compliance Strategy)

To

1. All Food Safety Commissioner
2. All Authorised Officer, FSSAI
3. All Central Designated Offices of FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

Notice for operationalisation of draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2019

File No. 1-12/Standards/SP(Sweets Confectionery)-13/FSSAI-2018- The Food Safety and Standards Authority of India hereby make the following regulation.

**Draft Regulations**

1. These regulations may be called the Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2019.
2. In the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011, under regulation 2.8 Sweetening agents including Honey, in sub-regulation 2.8.3 relating to Honey and its by products, in the table under clause (v) –
  - i. the parameter and corresponding entries at Sl. No. 12 shall be substituted with following, namely-

12.	Pollen count and plant elements/g, Min.	5000
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- ii. the parameters and corresponding entries at Sl. No. 13, 14 and 15 shall be omitted.